

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 27.07.2026

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1.	HCM/SMD-2.0/80/2026	WP (C) No. 275 of 2024	YATRA -VS- STATE OF MEGHALAYA & ORS	MR. S. JINDAL, MR. S. GOENKA	MR. H. ABRAHAM, MRS. T. YANGI B, MR. H. L. SHANGREISO, MR. T. DKHAR, MR. L. SYIEM	SHRI. A. SYIEMIONG	11:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM